

**GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE**

LOK SABHA

**STARRED QUESTION NO. *489
TO BE ANSWERED ON FRIDAY THE 7TH APRIL, 2017
17 CHAITRA, SAKA 1939**

VALUATION OF EXPORT/IMPORT

***489. DR. SATYAPAL SINGH
SHRI SANJAY DHOTRE**

Will the Minister of Finance be pleased to state:

- (a) The guidelines/norms to monitor the under/over-valued export/import issued by the Directorate General of Valuation in the country;
- (b) Whether the cases of violation of the said guidelines/norms have come to the notice of the Government during the last three years and the current year;
- (c) If so, the details thereof, State/UT-wise and company-wise and the reasons therefore along with the action taken/being taken by the Government in such cases;
- (d) Whether the Government has estimated the revenue loss on account of such under/over valued export/import across the country during the said period; and
- (e) If so, the details thereof and if not, the reasons thereof along with the manner in which such loss is likely to be recovered from the violators and the further steps taken/being taken by the Government in this direction?

**ANSWER
MINISTER OF FINANCE
(SHRI ARUN JAITLEY)**

- (a) Directorate General of Valuation conducts studies on various commodities and issues advisories to guide assessment officers in verifying valuation of goods. The number of Alerts/Valuation Guidelines is as below:

Financial year	No. of alerts/valuation guidelines issued
2013-14	5
2014-15	7
2015-16	13
2016-17	14

- (b) to (e) Information is being collected and will be submitted shortly.